

1
**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE AMAR NATH (KESHARWANI)**

ON THE 25th OF JANUARY, 2024

SECOND APPEAL No. 573 of 2002

BETWEEN:-

**PREMKUMAR KALRA, S/O SHRI JASARAM KALRA,
AGED ABOUT 47 YEARS, R/O KRISHNA COLD STORAGE
COMPOUND, MADI PAR RA MANOHAR LOHIYA WARD,
KATNI, TAHSIL AND DISTRICT KATNA (MADHYA
PRADESH)**

.....APPELLANT

(NONE)

AND

**DHANYA KUMAR AGARWAL, S/O DHARAMDAS
AGRAWAL, AGED ABOUT 55 YEARS, R/O KRISHNA
COLD STORAGE COMPOUND, NADI PAR, RAM
MANOHAR LOHIYA WARD, KATNI, TAHSIL AND
DISTRICT KATNI (MADHYA PRADESH)**

.....RESPONDENT

(BY SHRI SIDDHARTH GULATEE - ADVOCATE)

*This appeal coming on for orders this day, the court passed the
following:*

ORDER

No one is present for the appellant even in the pass over round.

O n previous date also i.e. on 10.11.2016 and 14.05.2019 no one
appeared for the appellant which shows that the appellant has lost his interest in
prosecuting the appeal. Hence, the appeal is dismissed for want of prosecution.

Record of the trial Court as well as of first appellate Court be sent back
along with copy of this order.

Vin**

